

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 537/2023

News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA'S Master Plan Rethink"

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**BEFORE THE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI****Original Application No. 537/2023****News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA'S Master Plan Rethink"****STATUS REPORT IN COMPLIANCE OF ORDER DATED 25.08.2025**

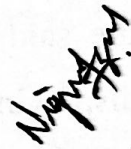
1. That this Hon'ble Tribunal was pleased to take *Suo moto* cognizance of the News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA's Master Plan Rethink," with respect to flooding in Delhi on account of unauthorized constructions in the river flood plain in the 22 km stretch of Yamuna, falling in Delhi, from Wazirabad to Palla.
2. That in compliance of Order dated 17.10.2023 passed by this Hon'ble Tribunal, a High-Level Committee (HLC) was constituted under chairmanship of Chief Secretary GNCTD vide office order dated 02.11.2023. And status reports have been filed on 29.01.2024, 19.03.2024, 06.06.2024, 17.09.2024, 15.01.2025, 29.04.2025 and 12.08.2025 in compliance to orders passed by this Hon'ble Tribunal and same are available on records of this Hon'ble Tribunal.
3. As per Hon'ble NGT latest order dated 25.08.2025 states:  
*.....The fresh report dated 12.08.2025 has been filed by the GNCTD which mentions about the outermost boundary of the flood plain as 1:100-year flood plain and demarcation accordingly, but it is silent about 1 meter contour. The Tribunal in the matters concerning the demarcation floodplain of river Ganga and its tributary in respect of River Ganga*

*Order 2016 for other stretches has directed the demarcation of flood plain with 1:100- year highest flood level with 1 meter contour, therefore, the same criteria is required to be followed for the 22 Kms stretch of river Yamuna in Delhi. Hence, we require the GNCTD and DDA to file a further report within 10 days disclosing the compliance of the said criteria.*

4. That, a review meeting in compliance to order was held on 03.09.2025 under Chairmanship of Principal Secretary (Env.), GNCTD, to review the progress made to comply with this Hon'ble Tribunal's directions. Minutes of Meeting dated 03.09.2025 are annexed at **Annexure I**.
5. That, IFCD informed that the data obtained from Survey of India which may be used for 1 meter contouring is available with IFCD and shall be provided to Geospatial Delhi Limited (GSDL). GSDL has been requested to analyse the said data using their software to ascertain the feasibility of digitally displaying the 1 meter contour map for proper marking. Further, IFCD has provided the SOI data (DEM 1 meter contour interval as desired by Hon'ble NGT) to GSDL. Copy of email is annexed as **Annexure II**.
6. That, the study titled "Scientific Assessment of Impact on Flood Prone Area for Delhi Region after the Recent Flood, wherein the Highest Water Level at OBR was Recorded at 208.66 m, and to Suggest the Measures", awarded by the Irrigation and Flood Control Department (IFCD) to the Central Water and Power Research Station (CWPRS), was initially scheduled for completion by 31.08.2025. The IFCD has conveyed that CWPRS has now sought extension of time up to 31.12.2025 for completion of the study. Accordingly, the IFCD was directed to coordinate with CWPRS, Pune, to ensure completion of the said study within the revised timeline and preparation of the floodplain map delineating the 1:100 year highest flood level with 1-meter contour intervals.

7. That, the Delhi Development Authority (DDA) has informed that the tender for the said demarcation has been floated on 01st September, 2025 and the physical demarcation exercise of the floodplain shall be initiated from 15.09.2025 by erection of bollards.
8. That, meanwhile, DDA informed that encroachments are being removed from the floodplain on a continuous and regular basis. It has further been reported that, during the period from April, 2025 till date, an additional area of **29.99 acres** (12.145 hectares) have been reclaimed through such removal of encroachments. And possession of the same has been taken over by DDA. Details are annexed as **Annexure -III**. (email dated 09.09.2025 from DDA)
9. That the present status report may please be taken on record.

Date: 09-09-2025  
Place: New Delhi

  
(Nigam Agarwal)  
Director (Environment)  
Department of Environment,  
Govt. of NCT of Delhi

**Minutes of Meeting**

A meeting was convened under the Chairmanship of Principal Secretary (Env. & Forest), GNCTD on 03.09.2025 in hybrid mode at Delhi Secretariat, to review the pending issues emanating from compliance of Hon'ble NGT in O.A. No. 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally.

Officers from DDA, GSDL, Revenue Districts (North-East, Shahdara, East, Central, North and South-East) and IFCD attended the meeting. Record of attendance is at Annexure-I.

1. At the outset, the chair welcomed all the participants and thereafter, Director (Environment) gave a brief presentation regarding crucial issues requiring attention for complying with the directions and timelines issued vide Hon'ble NGT order dated 25.08.2025.
2. It was also apprised that next date of hearing is 11.09.2025 and a fresh report needs to be filed keeping in view the observations of Hon'ble NGT vide order dated 25.08.2025.
3. All participants were apprised regarding the Hon'ble NGT directions vide order dated 25.08.2025 encompassing the following:

- *The fresh report dated 12.08.2025 has been filed by the GNCTD which mentions about the outermost boundary of the flood plain as 1:100 year flood plain and demarcation accordingly, but it is silent about 1 meter contour. The Tribunal in the matters concerning the demarcation flood plain of river Ganga and its tributary in respect of River Ganga Order 2016 for other stretches has directed the demarcation of flood plain with 1:100- year highest flood level with 1 meter contour, therefore, the same criteria is required to be followed for the 22 Kms stretch of river Yamuna in Delhi. Hence, we require the GNCTD and DDA to file a further report within 10 days disclosing the compliance of the said criteria.*

After detailed deliberation following was decided:

- I. The Irrigation and Flood Control Department (IFCD) to provide the copy of data received from the Survey of India, to the Geospatial Delhi Limited (GSDL). GSDL shall analyse the said data using their available software to ascertain whether it can be digitally display 1m contour map for proper marking. GSDL & IFCD to coordinate for this and provide the ATR latest by 08/09/2025.  
**(Action: IFCD and GSDL)**
- II. The Irrigation and Flood Control Department (IFCD) shall coordinate with the Central Water and Power Research Station (CWPRS), Pune, to ensure completion of the study on the 1:100 year floodplain by 31st December, 2025, and preparation of the floodplain map delineating the 1:100 year highest flood level with 1-meter contour intervals.  
**(Action: IFCD)**

- III. DDA shall ensure physical demarcation exercise to be initiated from 15th September, 2025 as informed by them by erecting bollards, under the supervision of the Joint Committee comprising officers from the Revenue Department, DDA, IFCD, and GSDL.

**(Action: Revenue Department, DDA, IFCD and GSDL)**


- IV. The concerned agencies viz DDA, IFCD, Revenue Department and GSDL to initiate the work on these lines and submit an updated ATR latest by 08.09.2025 so that the same may be incorporated in the report to be submitted in the Hon'ble NGT.

**(Action: Revenue Department, DDA, IFCD and GSDL)**

- V. DDA shall update the encroachment data by compiling details of areas under litigation as per its records. Further, DDA shall provide updated information on the area freed from encroachment and the area presently occupied by Government bodies/departments by 08.09.2025.

**(Action: DDA)**

Meeting ended with a vote of thanks to the chair.

  
**Nigam Agarwal**  
**Director (Environment)**

To

1. Vice Chairman, Delhi Development Authority
2. Divisional Commissioner, GNCTD
3. Principal Secretary, Irrigation Flood and Control Department, GNCTD
4. Commissioner, Municipal Corporation of Delhi
5. Secretary (IT), GNCTD
6. Managing Director, GSDL.
7. District Magistrates ((North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD

Copy for information to:

1. Addl. Chief Secretary, Urban Development Department, GNCTD
2. Executive Director, National Mission for Clean Ganga (NMCG), Govt. of India
3. Land & Development Office (L&DO), Ministry of Housing & Urban Affairs, Govt. of India
4. Commissioner of Police, Delhi Police
5. Staff Officer to Chief Secretary, GNCTD,
6. PPS to Pr. Secretary, Environment & Forests, GNCTD

  
**(Nigam Agarwal)**  
**Director (Environment)**

7810 (7)

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Re: regrading Hon'ble NGT matter in O.A. 537/2023 - "Why flooding has forced DDA's Master Plan Rethink "

**Executive Engineer CD-XIV Civil Division-XIV < ifccdxiv@gmail.com >**

Tue, 09 Sep 2025 3:19:31 PM +0530

To "Ranjna Sharma"<ranjana.sh@delhi.gov.in>

Cc "ceifcd"<ceifcd@gmail.com>,"ifcfci"<ifcfci@gmail.com>,"Pallavi Tomar"  
<pallavitomar4u@gmail.com>,"pallavi tomar"<tomar\_pallavi@yahoo.co.in>

Ma'am,

Kindly refer to the meeting held on 03.09.2025, wherein it was directed to I&FCD to provide the SOI data (DEM 1 Mtr contour interval as desired by Hon'ble NGT Court). In this connection, the latest available data has been given/provided to GSDL(Ms Pallavi Chouhan on 08.09.2025) for analyzing the data and preparing the contour boundaries.

This is for your kind information, please.

Regards

**EE CD-XIV, I&FCD,  
GNCTD**

On Thu, 4 Sept 2025 at 18:13, Ranjna Sharma <ranjana.sh@delhi.gov.in> wrote:  
Sir/ Madam

I am directed to request you to submit the Action Taken Report (ATR) regarding discussion held in the meeting convened on 03.09.2025 under the chairmanship of Principal Secretary (Environment & Forest) regarding OA 537/2023 by 08.09.2025, as report is to be submitted by 09.09.2025. Minutes of meeting will be shared shortly.

NDOH: 11.09.2025

Regards

Regards,  
Dr. Ranjna Sharma  
Senior Scientific Officer  
Dept. of Environment  
GNCTD

From: Ranjna Sharma <ranjana.sh@delhi.gov.in>  
To: "DDA" <vcdda@dda.org.in>, "Ashish Chandra Verma" <divcom@nic.in>, "Ajay Kumar" <dcne@nic.in>, "dcshahdara2014" <dcshahdara2014@gmail.com>, "District Magistrate" <dceast@nic.in>, "Shri G SUDHAKAR" <dccentral@nic.in>, "Yash Chaudhary" <dcnorth@nic.in>, "DM South East" <dcse.rev.delhi@nic.in>, "Neelima Soni" <neelima.soni2033@dda.gov.in>, "commlm" <commlm@dda.org.in>, "md gsdl" <md.gsdl@gmail.com>, "ceifcd" <ceifcd@gmail.com>, "ifccdxiv" <ifccdxiv@gmail.com>,

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File 8

Status of Encroachment Removal and Area Reclaimed under jurisdiction of Yamuna  
Food Plain

SE HCC-3 < sehcc3dda@gmail.com >

Tue, 09 Sep 2025 1:53:49 PM +0530

To "ranjana.sh"<ranjana.sh@delhi.gov.in>

Cc "Neelima Soni"<neelima.soni2033@dda.gov.in>,"cehort@dda.org"  
<cehort@dda.org.in>

Please find the attached status.

With regards,

Suptdg. Engineer,  
HCC-3/DDA

1 Attachment(s)

Demolition Data from april 202...

129.8 KB

**Status of Encroachment Removal and Area Reclaimed in current  
Financial Year under jurisdiction of Yamuna Flood Plain**

<b>Status of Encroachment Removal and Area Reclaimed from April 2025 till date</b>				
<b>S. No</b>	<b>Location/Project</b>	<b>Date of encroachment removal</b>	<b>Area Freed from Encroachment (in Acre)</b>	<b>Type of Encroachment</b>
1	Kalindi Aviral Part A+ Part B (Baansera)	22.05.2025 & 23.05.2025	NIL Re-encroachment removed	Semi Pakka/Pakka structures and illegal commercial activities
2	Mayur Nature Park	22.04.2025 to 25.04.2025	Demolition against the re-encroached land	Jhuggies, Illegal nursery, borewells, cattle, Seed cultivation
		22.05.2025 & 23.05.2025	NIL Re-encroachment removed	Illegal Borewell & illegal Nurseries
		02.06.2025 & 15.06.2025 (excluding gazetted holiday and weekends)	NIL Re-encroachment removed	Agricultural land & partly erected Juggies
		23.06.25 to 27.06.25, 18.07.25, 21.07.25 & 28.07.25	NIL Re-encroachment removed	Jhuggies & Illegal Cultivation & Nurseries Cattle sheds
3	Hindon Cut	20.05.2025	(08 Bigha) 5 Acre	Cremation ground & illegal Grave Yard
4	Kalindi Biodiversity Park/ Maharani Bagh Drain	05.05.2025, 06.05.2025 & 07.05.2025	(4000 sqm) 0.99Acre	90 - building structure
		14.06.2025 & 30.06.2025	NIL	The multistorey demolished
		25.07.2025	NIL	Steel Plank & Temporary Sheds
5	Yamuna Vanasthali	16.04.2025 & 17.04.2025	4.0	02 No. Cricket grounds, 02 No. Dhobighat demolished and Approx. 30 No. Jhuggis, some unauthorised cultivation removed
		24.04.2025 & 25.04.2025	20.0	Approx. 08 No. Jhuggis & unauthorised cultivation removed
<b>Total</b>			<b>29.99</b>	

**Status of Encroachment Removal and Area Reclaimed in Financial Year  
2024-25 under jurisdiction of Yamuna Flood Plain**

**Status of Encroachment Removal and Area Reclaimed from April 2024 to March. 2025**

S. No.	Location/Project	Date of encroachment removal	Area Freed from Encroachment (in Acre)	Type of Encroachment
1	'O' Zone area between NH24 and Railway line, behind CWG Flats, Eastern Bank (Amrut Biodiversity park)	05.07.2024	1.2	50 jhuggies
2	Vasudev Ghat	28.05.2024	0.61	1. Semi-Pucca Structures - 2 Nos. 2. Religious Structure - 1 No. 3. Wrestling Playground - 1 No.
3	Yamuna River Ghat Area	28.05.2024 & 01.06.2024	0.9	Religious Structure, Wrestling Ground
4	Yamuna Vanasthali	12.12.2024	1.0	Religious Structure - 7 No.
		21.03.2025	1.0	01 No. Cricket ground, 1 No. Dhobighat demolished and Approx 5 No. Jhuggis, some unauthorised cultivation removed
5	DDA land from NH24 to Barapullah drain (Kalindi Aviral Entrn) 163 Ha. (Baansera)	05.07.2024	5.00	100 Jhuggies, 10 Cattle Sheds, 50 Kabadi Shops
		26.07.2024	0.50	Ragpicker
6	Mayur Nature Park	24.06.2024	963.70	Cricket Ground
		05.07.2024 18.07.2024 to 22.07.2024		Cattle Sheds approx. 200 nos. Farmhouse approx. 4 nos. illegal nurseries approx. 20 nos. Borewell approx. 40 nos. Labour Chappar approx. 6000 nos
		30.12.24	0.89	Unauthorised Cultivation
7	Taimur Nagar, Joga Bai Extension	17.08.2024 & 18.08.2024	0.05	01-temporary shed, 01 two storey building
8	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Eastern Bank) U.P. Portion. (86 Hact. area)	14.06.2024	0.57	Temple cluster
<b>Total</b>			<b>975.42</b>	